



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI  
WILL JOIN THE COURT PROCEEDING FROM  
AIZAWL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WA/17/2023</a> CAVT. NO.15512/022, AT 10:30 A.M.	THE FOOD CORPORATION OF INDIA AND 5 ORS. <b>Versus</b> MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAIN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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24)	MR I HASSAN	11-02-2025	To	14-02-2025
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32)	MR. A LAL	14-02-2025	To	14-02-2025
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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE  
MR. JUSTICE K. GOSWAMI]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
25 <a href="#">WA/126/2023</a>	KHIRESWARI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
<b>WITH</b> 26 <a href="#">WA/234/2023</a>	ANIL KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
<b>WITH</b> 27 <a href="#">WA/316/2023</a>	THARO ASHANGBI SINGHA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
<b>WITH</b> 28 <a href="#">WA/317/2023</a>	BICHITRA KR. BORAH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>			
29 <a href="#">WA/47/2025</a> B/O	DR BIPLAB SINGHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR K P PATHAK MR. M SARMA MR. C PAUL	SC, HIGHER EDU SC, APSC
<b>WITH</b> <a href="#">I.A.(Civil)/398/2025</a> in <a href="#">WA/47/2025</a>	DR BIPLAB SINGHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR K P PATHAK MR. C PAUL	SC, HIGHER EDU SC, APSC
30 <a href="#">WA/49/2025</a> B/O	DR NETRAMONI BARUAH AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, HIGHER EDU SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 2**

[THIS BENCH WILL SIT IMMEDIATELY AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI.]

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR AND HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI WILL JOIN THE COURT PROCEEDING FROM KOHIMA AND AIZAWL BENCHES RESPECTIVELY

LEARNED COUNSELS MAY AVAIL THE VIDEO CONFRENCING FACILITY FROM THE COURT NO.9]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">PIL/24/2022</a>	BODO WRITER ACADEMY AND 94 ORS <b>Versus</b> UNION OF INDIA AND 19 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENOR (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
49	<a href="#">Bail Appln./244/2025</a> WITH OFFICE NOTE, FIXED	MASUK RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
50	<a href="#">Bail Appln./333/2025</a> FIXED	SOFINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./174/2025</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
52	<b>WITH</b> <a href="#">Bail Appln./334/2025</a>	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
53	<a href="#">Bail Appln./293/2025</a> FIXED	DILIP BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
54	<a href="#">Bail Appln./314/2025</a> FIXED	SRI ANURAG JHA AND ANR <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/180/2025</a> WITH OFFICE NOTE, FIXED	WASMINA PARVEEN MIMI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,14th February 2025]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MRS. JUSTICE S.P. KHAUND, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
20	<a href="#">WP(C)/4876/2024</a> FIXED, WITH LCR	MD. AMIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	<a href="#">WP(C)/6014/2024</a> FIXED, WITH LCR	SOLEMAN @ SALEMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/6123/2024</a> FIXED, WITH LCR	CHAN BHANU @ CHANBAHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/6555/2024</a> FIXED, WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/3807/2024</a> <b>in</b> WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	<a href="#">WA/48/2025</a> WITH OFFICE NOTE, B/O	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION <b>Versus</b> THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL
<b>ORDERS</b>				
25	<a href="#">I.A.(Civil)/418/2025</a> WITH LCR, B/O <b>in</b> WP(C)/6795/2024	JEHAR ALI, <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	DY.S.G.I.

WITH  
[WP\(C\)/6795/2024](#)

JEHAR ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MD H R AHMED  
M BEGUM

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

**HEARING**

26 [WP\(C\)/6983/2018](#)  
WITH LCR, FIXED

ANUKUL HAZONG  
**Versus**  
THE UNION OF INDIA AND 7 ORS.

MR H TALUKDAR  
MS D DAS  
MS M DEKA

SC, NRC  
MR. D BARUAH  
MS. A VERMA  
MR J PAYENG  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

=====

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	<a href="#">WP(C)/550/2025</a> FIXED	BIJOY KRISHNA DAM <b>Versus</b> THE SRIBHUMI MUNICIPAL BOARD (ERSTWHILE KARIMGANJ MUNICIPAL BOARD) AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, SRIBHUMI MUNICIPAL CORPORATION SC, SRIBHUMI MUNICIPAL CORPORATION
22	<a href="#">WP(C)/792/2025</a> CAVT. NO.119220/24,N B/O	NUMALIGARH REFINERY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K SAHEWALLA MR D GOSWAMI MR P GOGOI	GA, ASSAM MR D SENAPATI MR H K SARMA SC, REVENUE FOR CAVEATOR
23	<a href="#">WP(C)/795/2025</a> B/O	PAPU MALA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH	SC, REVENUE
24	<a href="#">WP(C)/800/2025</a> B/O	MD SAHABUDDIN <b>Versus</b> THE UNION OF INDIA AND ORS	MR. L R MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 2:00 PM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[THIS BENCH WILL SIT 2:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">W.P.(Cri.)/4/2019</a> AT 2:00 PM	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 7**

**[CIVIL BENCH-III]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
32 <a href="#">WP(C)/3213/2024</a> FIXED	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Friday,14th February 2025]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MRS. JUSTICE S.P. KHAUND ,IF REQUIRED AND WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
16	<a href="#">Mat.App./53/2023</a> WITH LCR. FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR T H HAZARIKA MR M CHETIA MR A RASHID	MR. S K GOSWAMI MR. R SHARMA
<b>HEARING</b>				
17	<a href="#">Crl.A./211/2021</a> PART HEARD. WITH LCR 5 FILES. P.B-2. FIXED.	MD. SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/553/2021</a> <b>in</b> Crl.A./211/2021	MD. SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR MOTION -**

28	<a href="#">WP(C)/794/2025</a> B/O	SAURAV KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025

26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
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30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH AND RFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
65	<a href="#">AB/269/2025</a> WITH OFFICE NOTE, FIXED	RAJAT MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
66	<a href="#">AB/332/2025</a> B/O	HALIM GANI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
67	<a href="#">Bail Appln./199/2025</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), WITH OFFICE NOTE, FIXED	JEHERUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
68	<a href="#">Bail Appln./209/2025</a> WITH OFFICE NOTE, FIXED	SAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
<b>BAIL HEARING</b>				
69	<a href="#">AB/242/2025</a> FIXED	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
70	<a href="#">AB/245/2025</a> FIXED	NISANT AANAND <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
43	<a href="#">WP(C)/5125/2024</a> PART-HEARD, BY SLIP	DIPA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
44	<a href="#">WP(C)/6079/2024</a> FIXED	ANU BALA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY
45	<a href="#">WP(C)/28/2025</a> FIXED	KALAPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	D DAS MRS. P DUTTA JYOTISH DAS	SC, ELEM. EDU MR. R SARMA (R-8)
<b>ORDERS</b>				
46	<a href="#">Review.Pet./94/2023</a> WITH WP(C)/596/2018 (D/O), B/O	THE STATE OF ASSAM <b>Versus</b> SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1,3) MR A CHETIA (r-1,3) MR N K SARMA(R-1)
47	<b>WITH</b> <a href="#">Cont.Cas(C)/246/2021</a>	SMTI. CHANDRAMA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
48	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2023</a>	RANATI BALA ROY <b>Versus</b> SIDDHARTH SINGH AND 3 ORS	MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
49	<a href="#">Cont.Cas(C)/400/2024</a> B/O	MIR JOYNAL ABEDIN <b>Versus</b> SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
50	<a href="#">Cont.Cas(C)/407/2024</a> B/O	NASIR UDDIN <b>Versus</b> NARAYANA KONWAR	MR. M KHAN MS J AKTAR K MAINUDDIN	

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">FAO/81/2024</a> (AT 10:00 AM), FIXED	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS <b>Versus</b> HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	MR. M DUTTA MR N AHMED S BASUMATARY
	<b>WITH</b> <a href="#">I.A.(Civil)/3418/2024</a> in FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS <b>Versus</b> HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
53	<a href="#">WP(C)/1792/2024</a> (AT 10:30 AM), FIXED	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2024</a> in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA <b>Versus</b> PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM  SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
54	<a href="#">RSA/9/2025</a> FIXED	RUP KUMAR BARMAN AND 3 ORS <b>Versus</b> RAJIB BARMAN AND 5 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	

**ORDERS**

55	<a href="#">CRP(IO)/99/2023</a> FIXED	SANKARLAL AGARWALA @ BHARUKA <b>Versus</b> SUMAN DEVI SURANA AND 3 ORS	MR. K K DEY MR V K BAROOAH	MR G N SAHEWALLA (R-1) MD ASLAM (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/372/2025</a> in CRP(IO)/99/2023	ON THE DEATH OF SANKARLAL AGARWALA HIS HEIRS AND LEGAL REPRESENTATIVE SMT MANJU DEVI AGARWALA AND OT <b>Versus</b> SUMAN DEVI SURANA	MR V K BAROOAH	MR M SAHEWALLA MS T J SAHEWALLA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/373/2025</a> in CRP(IO)/99/2023	ON THE DEATH OF SANKARLAL AGARWALA HIS HEIRS AND LEGAL REPRESENTATIVE SMT MANJU DEVI AGARWALA AND OT <b>Versus</b> SUMAN DEVI SURANA	Vighnesh Kumar Barooah Vighnesh Kumar Barooah	MS T J SAHEWALLA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/374/2025</a> in CRP(IO)/99/2023	ON THE DEATH OF SANKARLAL AGARWALA <b>Versus</b> SUMAN DEVI SURANA	Vighnesh Kumar Barooah	

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
22	<a href="#">I.A.(CrI.)/594/2023</a> PART-HEARD, LCR 3 FILES, P.B.-2, FIXED in CrI.A./245/2023 <b>WITH</b> <a href="#">CrI.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./228/2023</a> <b>1 Y 8 M 21 D</b>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	<a href="#">CrI.A./228/2023</a> <b>1 Y 8 M 21 D</b>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-II AND III**

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF  
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION  
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE  
COURT]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
50 <a href="#">Crl.Pet./928/2017</a> (AT 2:00 PM)	MOUTUSHI DEY <b>Versus</b> THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
<b>ADMISSION</b>			
51 <a href="#">WP(C)/1111/2022</a> FIXED	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR. S R RABHA, SC, SOIL CONSERVATION DEPTT, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
<b>WITH</b> <a href="#">I.A.(Civil)/1487/2022</a> <b>in</b> WP(C)/1111/2022	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
<b>ORDERS</b>			
52 <a href="#">I.A.(Civil)/414/2025</a> B/O <b>in</b> WP(C)/2316/2024	DR NISHA TOTEJA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY SWAMAGAT PRANAM SHARMA MS U SHARMA K AHMED	MR H GUPTA DY.S.G.I.
<b>WITH</b> <a href="#">WP(C)/2316/2024</a>	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/3800/2024</a> in WP(C)/2316/2024	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
53	<a href="#">I.A.(Civil)/416/2025</a> B/O in WP(C)/561/2025 <b>WITH</b> <a href="#">WP(C)/561/2025</a>	DIPANKAR DUTTA LAHKAR <b>Versus</b> THE STATE OF ASSAM ORS	IMSENKALA	GA, ASSAM
		SAURAV PRAN SHARMA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM SC, EXCISE DEPTT.
54	<b>WITH</b> <a href="#">WP(C)/532/2025</a>	NANDINI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MS. B CHOWDHURY IMSENKALA	GA, ASSAM
55	<b>WITH</b> <a href="#">WP(C)/533/2025</a>	DR KALYAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
56	<b>WITH</b> <a href="#">WP(C)/534/2025</a>	RUMIR TIMUNGPI <b>Versus</b> THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
57	<b>WITH</b> <a href="#">WP(C)/535/2025</a>	MD FARUK AHMED <b>Versus</b> THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
58	<b>WITH</b> <a href="#">WP(C)/536/2025</a>	KULA PRADIP BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
59	<b>WITH</b> <a href="#">WP(C)/537/2025</a>	HITESH MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
60	<b>WITH</b> <a href="#">WP(C)/538/2025</a>	DIPANKAR DUTTA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/417/2025</a> in WP(C)/538/2025	SAURAV PRAN SHARMA <b>Versus</b> THE STATE OF ASSAM ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
61	<b>WITH</b> <a href="#">WP(C)/539/2025</a>	CHAKRADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
62	<b>WITH</b> <a href="#">WP(C)/540/2025</a>	DHRUBAJYOTI HATIBARUAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
63	<b>WITH</b> <a href="#">WP(C)/541/2025</a>	NITU MANI DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

64	<b>WITH</b> <a href="#">WP(C)/542/2025</a>	AKASHEE DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/201/2025</a> in <a href="#">WP(C)/542/2025</a>	AKASHEE DUWARAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
65	<b>WITH</b> <a href="#">WP(C)/562/2025</a>	PUSHKAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
66	<b>WITH</b> <a href="#">WP(C)/566/2025</a>	MRIDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
67	<b>WITH</b> <a href="#">WP(C)/568/2025</a>	NILANJAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
68	<b>WITH</b> <a href="#">WP(C)/572/2025</a>	BIKASH SARMA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
69	<b>WITH</b> <a href="#">WP(C)/573/2025</a>	ANAL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
70	<b>WITH</b> <a href="#">WP(C)/574/2025</a>	DHIRAJ KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
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19)	MR. N ALAM	10-02-2025	To	14-02-2025
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26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
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32)	MR. A LAL	14-02-2025	To	14-02-2025
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**[ For Friday,14th February 2025]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	<a href="#">Crl.Pet./167/2025</a> B/O	SHAHADAT ALI @ LADEN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
50	<a href="#">Crl.Pet./168/2025</a> B/O	NAZMUL KHAN @ LITTLE KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. J PAULO	PP, ASSAM
51	<a href="#">AB/326/2025</a> B/O	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./2848/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MOINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
53	<a href="#">Bail Appln./126/2025</a> FIXED	AMARESH KR RAY <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
54	<a href="#">Bail Appln./168/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	TAUFIQUE ALI @ MD TOFIQ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/114/2025</a> WITH OFFICE NOTE, FIXED	ANIL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	N SARMAH MR. N ISLAM MR M J QUADIR MS. L WAJEEDA MR. A K HANNAN	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">Crl.Pet./814/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SMTI. JUJANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDER (IMPLEADMENT OF PARTY)

35	<a href="#">I.A.(Civil)/2713/2024</a> FIXED in Cont.Cas(C)/673/2023 <b>WITH</b> <a href="#">Cont.Cas(C)/673/2023</a>	ADHESH KALUWAR AND ANR <b>Versus</b> ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
		ADHESH KALUWAR AND ANR <b>Versus</b> AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W

### ADMISSION

36	<a href="#">WP(C)/354/2025</a> FIXED	LAHIT KUMAR NATH <b>Versus</b> THE IDFC FIRST BANK AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	
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